

ANNEXURE - 7

Name of the corporate debtor: M/s. Housing Development and Infrastructure Limited
Date of commencement of CIRP: 20th August 2019
List of creditors as on: 15th January, 2022

List of operational creditors (Government Dues)

Sr.No.	Details of Claimant			Details of Claim Received		Details of claim admitted							Amount of Claim not admitted	Amount of claim under verification	Remarks	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC	Amount of Contingent claim				Amount of any mutual dues, that may be set off
1	Deputy Commissioner Income Tax Department	Government of India	MUMH04302E	24-10-19	43,50,44,362	43,50,44,362	TDS Arrears	-	-	No	-	-	-	-	-	
2	Employees Provident Fund Organisation	Government of India	MH/93979	06-12-19	7,49,81,071	7,49,81,071	Contribution towards EPF	-	-	No	-	-	-	-	-	
3	Department of Goods and Service Tax	Government of Maharashtra	27AAACH5443F1ZS	07-09-2019 & Revised on 16-09-2020	12,35,22,879	12,27,88,556	VAT & GST arrears	-	-	No	-	-	-	7,34,323	-	1. Part payment made in appeal proceedings is reduced. 2. Claim for the year 2006-07, 2008-09, 2009-10 & 2010-2011 is under litigation
4	Department of Goods and Service Tax	Government of Maharashtra	27AAACH5443F1ZS	Additional claim 14-06-2021	9,37,522	-	Maharashtra Value Added Tax AY 2016-17	-	-	No	-	-	-	9,37,522	-	Assessment order dated 26-03-2021 i.e. after the date of CIRP.
5	Department of Goods and Service Tax	Government of Maharashtra	27AAACH5443F1ZS	Additional claim 28-10-2021	2,74,50,035	-	Maharashtra Value Added Tax Apr.17 to Jun 17	-	-	No	-	-	-	2,74,50,035	-	Assessment order / Demand Note dated 23-09-2021 i.e. after the date of CIRP.
6	Municipal Corporation of Greater Mumbai	Government of Maharashtra		07-09-19	3,72,87,91,307	2,89,29,21,982	Property Tax	-	-	No	-	-	-	83,58,69,325	-	Claim for HDIL properties is accepted
7	ESI Corporation	Government of India	31000486940001000	06-02-20	12,18,058	12,14,263	Contribution towards ESI	-	-	No	-	-	-	3,795	-	
8	Professional Tax	Government of Maharashtra	27795050061P	14-09-20	1,55,83,816	18,92,425	Contribution towards PT	-	-	No	-	-	-	1,36,91,391	-	Claim compute as per the consolidate balance sheet. Employees wise calculation detail not provided therefore admitted as per available record at CD office.
9	Professional Tax	Government of Maharashtra	27795050061P	22-06-21	1,36,67,871	-	Contribution towards PT for the year 2012-13	-	-	No	-	-	-	1,36,67,871	-	Assessment order / Demand Note dated 22-03-2021 i.e. after the date of CIRP.
10	SLUM REHABILITATION AUTHORITY	Government of Maharashtra		04-01-2021 & Revised on 13-12-2021	69,93,07,682	-	SRA Transit Rent	-	-	No	-	-	-	69,93,07,682	-	Detail calculation and supporting documents not provided by SRA department demanded vide email dated 5th March 2021 and reminder dated 3rd May 2021 giving sufficient time. No supporting documents in revised claim also and claim pertaining for CIRP period also.
11	Asst. Commissioner Central Goods & Service Tax	Government of Maharashtra	AAACH5443FSD002	22-02-21	3,52,83,85,909	2,88,80,72,338	Non payment of Service Tax	-	-	No	-	-	-	64,03,13,571	-	Claim for unconfirmed demand amount not admitted
12	Asst. Commissioner Central Goods & Service Tax	Government of Maharashtra	AAACH5443FSD002	05-04-21	95,13,02,228	-	Non payment of Service Tax	-	-	No	-	-	-	95,13,02,228	-	Claim for unconfirmed demand amount not admitted
13	Collector of Stamps Enforcement - 1 Mumbai	Government of Maharashtra		30-03-21	5,62,41,025	5,62,41,025	Non payment of Stamp duty demand	-	-	No	-	-	-	-	-	Claim for differential stamp duty for redevelopment agreement for Varsova Andheri Societies (total 5)
14	Collector of Stamps, Borivali	Government of Maharashtra		31-03-21	1,15,08,672	1,15,08,672	Non payment of Stamp duty demand	-	-	No	-	-	-	-	-	Claim for differential stamp duty Malad
	Total				9,66,79,42,437	6,48,46,64,694		-	-					3,18,32,77,743	-	